Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in \square)

Sl.	Category of creditor	Summai		Sumn	nary of	Amount of	Amount of	Amount	Details	Remar
No.		claims received		claims admitted		contingent claims	claims not admitted	of claims under	in Annexure	ks, if any
		No. of claims	Amount	No. of clai ms	Amount o f claims admitted	1	admitted	verificati on		22 W.L.y
1	Secured financial creditors belonging to any class of creditors	1	98154864	1	97817120	0	337744	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	00	0	0	00	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	00	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	00	0	0	0	0	0	0	9	
	Total	1	98154864	1	97817120		337744			

Annexure-1 Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as on: 17.06.2020 (Liquidation approval date)

List of secured financial creditors belonging to any class of creditors

(Amount in \square)

Sl. No.			of claim eived	Details of claim admitted							Amount of any	Amount of claim	Amount of claim	
	Credi t-or	Dutt	claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off	not admitted	under verifica- tion	
	Punjab national banl (OBC bank)	5.11.19	98154864		FC(C/C & Term Loan)	98154864	98154864	Yes	100	0	0	337744	0	